

**DIVISION BENCH**

**ITEM NO. 143**

**NATIONAL COMPANY LAW TRIBUNAL  
ALLAHABAD BENCH  
PRAYAGRAJ**

**CA No. 156/2019 IN TP No. 50/ALD/2016 (CP No. 80/ND/2015)**

**CORAM:**

- 1. SHRI PRAVEEN GUPTA,  
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,  
HON'BLE MEMBER (TECHNICAL)**

**Date of Order: 24<sup>th</sup> May, 2023**

**Attendance-Cum-Order Sheet of the Hearing**

<b>NAME OF THE COMPANY</b>	<b>ANURAG DIXIT V/S GALAXY LIFE CARE SERVICES PVT LTD</b>
<b>UNDER SECTION</b>	<b>397/398 OF COMPANIES ACT 1956</b>

**THROUGH PHYSICAL HEARING:**

**ORDER**

Due to paucity of time, the matter could not be taken up, hence adjourned to 26<sup>th</sup> July, 2023.

**-Sd-  
(Deputy Registrar)**

**24<sup>th</sup> May, 2023**

*Priya Agarwal  
(Stenographer)*